COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 298 OF 2014 APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016 APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016 APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016 AND APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Dated: 9th August, 2018

Present:	Hon'ble Mr. I. J. Kapoor, Technical Member		
	Hon'ble Mr. Justice N. K. Patil, Judicial Member		

In the matter of:

APPEAL NO. 298 OF 2014

Punjab State Power Corporation Ltd.	 Appellant(s)
Vs.	
M/s GNA Udyog Ltd. & Anr.	 Respondent(s)

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

Punjab State Power Corporation Ltd.		Appellant(s)
Vs. M/s S. S. Steel Industry & Anr.		Respondent(s)

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

Punjab State Power Corporation Ltd.	 Appellant(s)
Vs. Amtek Railcar Industries Pvt. Ltd. & Anr.	 Respondent(s)

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

Punjab State Power Corporation Ltd.	 Appellant(s)
Vs.	
Madhav Alloys Pvt. Ltd. & Anr.	 Respondent(s)

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Punjab State Power Corporation Ltd Vs. Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr		Appellant(s)
		Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Neha Garg	
Counsel for the Respondent(s) :	Mr. Sakesh Kumar for R-2	

<u>ORDER</u>

We have specially fixed this matter for hearing today since one of this batch matters relates to the year 2014. However, a request is made on behalf of Respondent No.1 for adjournment of the matter.

Therefore, list these matters for hearing on 01.10.2018.

(Justice N. K. Patil) Judicial Member

ts/mk

(I.J. Kapoor) Technical Member